

objectives of growth and diversification of agriculture into other allied activities such as animal husbandry, sericulture, fisheries, horticulture, agro-forestry etc. will help in generating higher returns and incomes for farmers. Greater emphasis on dryland farming and treatment of rainfed areas on watershed basis during the Eighth Plan will help in generating higher incomes for farmers through improved productivity. The significant shift in investment in favour of agriculture & allied sectors by way of increase in share of agriculture & allied sector including irrigation in the total investment from 11.23 per cent in the Seventh Plan to 18.65 per cent projected during the Eighth Plan will also help in increasing the level of productivity and income of farmers.

Gas Cracker Unit

7154. SHRI UDDHAB BARMAN: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the implementation of the proposal to set up a Gas Cracker Unit in Assam delayed; and

(b) if so, the reason therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) and (b). The Assam Gas Cracker project is proposed to be set up as a joint venture project of the Assam State Government. The State Government are trying to tie up with an appropriate joint sector partner and are also making arrangement for funds (including concessional finance) for implementing the project.

Cantonment Areas

7155. SHRI KALKADAS: Will the PRIME MINISTER be pleased to state:

(a) the details of the reports received during 1993 and 1994 so far against encroachments in bungalows and premises of Cantonments in Lucknow, Kanpur and Delhi;

(b) the details of cases filed by these Cantonments authorities under Cantonments Act, 1924 in this regard;

(c) whether the Cantonment authorities have not yet taken any punitive action against encroachers and builders; and

(d) if so, the facts and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). Bungalows in Cantonments are either Defence owned Bungalows or privately owned. Defence owned bungalows are managed by the Military authorities. The land in private bungalows belongs to the Ministry of Defence, but the superstructure thereon are owned by the private individuals who enjoy only a limited right in the land.

There are no reports of encroachments on Government land held on old grant terms by the holders of occupancy rights during 1993 and 1994.

Some encroachments prior to the year 1992 on a few bungalows under the management of Military authorities, in Lucknow, Kanpur and Delhi have been reported. A few of these encroachments dates back to the year 1950. Action to remove

these encroachments under Public Premise (Prevention of Unauthorised Occupants) Act, 1971 has been taken by the Army authorities. There are, however, no reports of fresh encroachments in these Cantonments during the years 1993 and 1994.

Work Performance of CSD

7156. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state:

(a) the details of the total sale proceeds of the Canteen Stores Department during each of the last three years indicating its profits and losses separately;

(b) whether the Government propose to review the working of the CSD; and

(c) if so, the details of the action plan chalked out in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The sale proceeds and the profits earned by the Canteen Stores Department (CSD) in the years 1990-91 to 1992-93 are given in the following table. The CSD did not incur any loss in these years.

(in Rs. crores)

<i>Year</i>	<i>Sales Turnover</i>	<i>Net profits</i>
1990-91	824.46	40.50
1991-92	1028.68	28.76
1992-93 (Unaudited)	1172.08	50.98

(b) and (c). The functioning of the CSD is regularly reviewed by the Government from time to time and efforts are continuously made to improve productivity, sales performance, efficiency and responsiveness to the customers.

Leather Manufacturing Units

7157. PROF. M. KAMSON: Will the PRIME MINISTER be pleased to state:

(a) the number of leather manufacturing units in the country at present;

(b) the names of foreign agencies

assisting our leather industry;

(c) whether the Union Government propose to set up such units in some States with foreign assistance; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Based on a nation-wide survey on 'Capacity utilisation and scope for modernisation in Indian tanning industry' conducted by CLRI Madras - 1990,